

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

2. I.A. 3512/2024

In

C.P. (IB)/ 96(MB)2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.07.2024**

NAME OF THE PARTIES: DHL Ecommerce (India) Private Limited

V/s

Future Supply Chain Solutions Limited

Appearance

For Applicant: Adv. Akhand Pratap Singh

For Respondent : Adv. Krishna Baruah

SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 3512/2024

Learned Counsel appearing for R-1 accepts notice.

Issue Notice- Registry as well as Applicant are directed to issue notice to the respondent Nos. 2 to 8 clearly intimating the next date of hearing. The applicant shall file service affidavit along with copy of notice sent to the Respondent, postal receipt, track report, email etc. at least two days before the next date of hearing.

Registry is also directed to make available the copy of the notice, postal receipt and track report/acknowledgement before this Bench on the next date of hearing.

Reply be filed within three weeks after serving copy to the other side.

List on **8th August 2024.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Saharukh---

Sd/-
LAKSHMI GURUNG
Member (Judicial)